

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR Conference for Chief Judicial Magistrates 19th & 20th July, 2025 at MPSJA, Jabalpur

19 th July, 2025, Sa	turday (Day one)		
SESSIONS	TIME	Торіс	
	10:00 am to 10:20 am	Inauguration of Conference By: Director, MPSJA & Officers of the Academy	
Ι	10:30 am to 11:45 am	 Topic: Role of CJM under New Criminal Laws and challenges in disposal of minor offences, trials and summary cases Scope of discussion : a. New scope of FIR and complaint in BNSS b. Trial in <i>absentia</i> c. Proceeds of Crime d. Challenges faced by Judges in applicability of New Criminal Laws Chaired by: Hon'ble Shri Justice M. K. Mudgal 	
		Former Judge, High Court of Madhya Pradesh Co-chaired by: Dr. Dharmendra Kumar Tada, Faculty (Sr.), MPSJA	
		Presentation by participant (3 to 5 min each)a. Smt. Shivani Sharma, CJM, Rewac. Shri Rakesh Sanodia, CJM, Narsinghpurb. Smt. Neha Bansal, CJM, Sagard. Shri Ajay Kumar Yadu, CJM, RaisenAddress by Chair	
TEA BREAK 11:45 am to 12:00 noon			

Π	12:00 noon to 01:15 pm	Topic: Sharing of Best Practices for disposal of old casesScope of discussion:a. Identifying obstacles and ways to remove themb. Regular monitoring and inspectionc. Identifying measures to judiciously dispose of cases coming under "APAR 50" Schemed. Ensuring effective implementation of guidelines of Superior CourtsChaired by: Hon'ble Shri Justice M. K. Mudgal Former Judge, High Court of Madhya Pradesh	
		Co-chaired by: Shri Sachin Sharma, Addl. Director, MPSJA	
		Presentation by participant (3 to 5 min each)a. Shri Agnindhra Kumar Dwivedi, CJM, Bhopalb. Smt. Vinita Gupta, CJM, Sehorec. Shri Anjay Singh, CJM, Morenad. Smt. Prachi Upadhyay, CJM, ShivpuriAddress by Chair	
		LUNCH BREAK – 1:15 pm to 2:15 pm	
III	02:15 pm to 03:30 pm	Topic: Role of CJM in monitoring undertrial prisoners and jail conditions & strengthening rights of victims at Magisterial stageScope of discussion :a. Inquest report, Compliance of Supreme Court judgments and NHRC guidelinesb. Jail visits and rights of prisonersc. Handling of custodial violenced. Victim Compensation SchemeChaired by: Shri Pradeep Mittal, Member Secretary, M.P. State Legal Services Authority, Jabalpur	
		Co-chaired by:Shri Sachin Sharma, Addl. Director, MPSJAPresentation by participant (3 to 5 min each)a. Shri Deepak Kumar Agarwal, CJM, Umariab. Shri Satish Vasuniya, CJM, Datiac. Ku. Madhulika Mule, CJM, Gunad. Shri Girish Kumar Sharma (Jr.), CJM, MandleshwarAddress by Chair	
TEA BREAK – 3:30 pm to 3:45 pm			

IV	03:45 pm to 05:00 pm	 Topic: Developing an efficient judicial system and maintaining balance amongst Magistrates Scope of discussion: a. Role of CJM as head of Magistrates in District Judiciary b. Distribution of criminal work u/s 13(2) BNSS c. Making over of cases to Magistrates u/s 212 BNSS and withdrawal of criminal cases u/s 450 BNSS d. Procedure in cases where Magistrate cannot pass sufficient sentence u/s 364 BNSS Chaired by: Director, MPSJA Co-chaired by: Shri Amit Singh Sisodia, OSD, MDSLA 	
		OSD, MPSJA Presentation by participant (3 to 5 min each)	
		a. Smt. Neelima Deo Dutt, CJM, Rajgarh	c. Shri Abhishek Soni (Sr.), CJM, Jabalpur
		b. Shri Shashank Singh, CJM, Indore	d. Shri Priyank Pandey, CJM, Tikamgarh
		Address by Chair	

SESSIONS	TIME	Торіс	
Ι	10:30 am to 11:45 am	Attributes of a Judge By: Hon'ble Shri Justice Vivek Agarwal Judge, High Court of Madhya Pradesh & Member, Governing Council, MPSJA	
		Followed by GROUP PHOTOGRAPH	
TEA BREAK 11:45 am to 12:00 noon			
Π	12:00 noon to 01:15 pm	TEA BREAK 11:45 am to 12:00 noon Topic: Key issues relating to various Laws/ Enactments Scope of discussion: a. a. Succession Certificate b. Procedure under Mental Health Care Act, 2017 c. Power and duty of Magistrate under PCMA, 2006 and Sensitization on cases involving survivors of sexual abuse (Patan Jamal Vali v. State of Andhra Pradesh, AIR 2021 SC 2190) d. Key issues relating to bail in the light of directions given by Hon'ble the Supreme Court in the cases of Arnesh Kumar and Satender Kumar Antil Chaired by: Hon'ble Shri Justice Vishal Dhagat Judge, High Court of Madhya Pradesh Facilitated by: Shri Amit Singh Sisodia, OSD, MPSJA Presentation by participant (3 to 5 min each) a. Shri Shiv Charan Patel, CJM, Singrauli a. Shri Prashant Pandey, CJM, Gwalior d. Smt. Natasha Sheikh Patel, CJM, Dhar Address by Chair Address by Chair	

III	02:15 pm to 03:30 pm	 Topic: Role of Chief Judicial Magistrates in Judicial and Administrative functions Scope of discussion: a. Duties and responsibilities of CJM in smooth functioning of district judiciary b. Speedy trial with qualitative judgment c. CJM as Secretary and Co-ordinator of District Monitoring Cell Meeting d. Role of CJM as OIC of Malkhana and disposal of case property Chaired by: Director, MPSJA Co-chaired by: Dr. Dharmendra Kumar Tada, Faculty (Sr.), MPSJA Presentation by participant (3 to 5 min each) a. Smt. Ritika Mishra (Pathak), CJM, Panna c. Smt. Swati Nivesh Jaiswal, CJM, Chhatarpur b. Shri Mohd. Zafar Khan, CJM, Mandla d. Smt. Sunayna Shrivastava, CJM, Shajapur Address by Chair 		
TEA BREAK – 3:30 pm to 3:45 pm				
IV	03:45 pm onwards	Valedictory Session and disbursal formalities		

Note: (i) The time table is subject to change as per exigencies.

(ii)

Participants are requested to keep their mobile phones switched off in the lecture room. Participants are requested to be seated before **9:50 am** in the Classroom, Ground floor, New building, MPSJA. (iii)

Course Coordinator - Shri Sachin Sharma, Addl. Director, MPSJA, 9425492008. (iv)

DIRECTOR